


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 294/16	TP 134/17	For orders	271	Savita Oil Technologies Ltd., Vs Rima Transfor- mers & Conductors Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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	R.V. Nayak.	Petitioner	
	9448833261		

Counsel for petitioner is present. He has filed memo along with information obtained from India Post that notice issued to the respondent was delivered. Respondent is called, absent. Set ex-parte. Petitioner is directed to comply the relevant provisions of I&B Code relevant to the facts of this case. List it on 07.07.2017.

Counsel for respondent since turned up after the case is adjourned. He has filed vakalat for respondent. Therefore, the ex-parte order passed against the respondent is suo-motu withdrawn. Respondent counsel is directed to file objections if any.

List it on 07.07.2017.


MEMBER (J)


MEMBER (T)